



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 14.09.2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil Misc. Appeal No. 2707/2010 Rameshwar Vs. Smt. Neelam	G.S. Shekhawat	Sameer
2	Sh. J.P. Goyal Sr. Advocate	S.B. Civil Second Appeal No. 46/2013, 47/2013 & 136/2013 Jakaulah Vs. Ramjan	Ganesh Gupta	Amit Kumar Jain
3	Sh. Ajeet Bhandari Advocate	S.B. Civil First Appeal No. 447/2013 Smt. Sharwani Devi Vs. Smt. Dholi Devi	Subhash Sharma	Suresh Chaudhary
4	Sh. J.P. Sharma RHJS (Retd.)	S.B. Civil Misc. Appeal No. 5844/2016 Mohd. Saleem Vs. Smt. Shahda Bano	Kapil Gupta	Raghunandan Sharma
5	Dr. Y.C. Sharma Advocate	S.B. Cr. Revision No. 1357/2015 Ladu Ram Bairwa Vs. State	Nawab Ali	Rishi Raj Singh, PP
6	Dr. Y.C. Sharma Advocate	S.B. Cr. Misc. Petition No. 2493/2016 Himmat Singh Vs. State	Nitin Bhandari	R.S. Shekhawat, PP
7	Sh. Ajay Kumar Bajpai, Advocate	S.B. Civil Second Appeal No. 361/2008 connected with 363/2008 Babu Lal Vs. Tula Ram	Sangeeta Sharma	Anil Jain
8	Smt. Alka Bhatnagar Advocate	D.B. Civil Misc. Appeal No. 6770/2016 Mohammed Soharab Vs. Rukiya	Amrit Prasad Sharma	M. Iqbal Khan
9	Ms. Archana Mantri, Advocate	S.B. Cr. Misc. Bail No. 8407/2017 Rakesh Kumar Sharma Vs. State	Parth Sarthi Sandhu	Rishiraj Singh Rathore, PP
10	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Petition No. 1941/2012 Kishori Lal Vs. State	Rajvir Sharma	Rahul Sharma
11	Sh. Manish, Kumawat Advocate	D.B. Civil Misc. Appeal No. 6591/2016 Smt. Geeta Verma Vs. Hariprasad Verma	Girish Khandelwal	Sh. Y.C. Sharma
12	Sh. Pankaj Gupta Advocate	S.B. Civil Second Appeal No. 583/2005 Chhotu Lal Vs. Smt. Nandu	Deepak Pareek	Narendra Sharma
13	Sh. Manoj Sharma Advocate	S.B. Civil Revision No. 185/2015 & 142/2015 Lalit Kishore Jaju Vs. Dr. Sanjay Prabhune	Manish Sharma	R.K. Daga
14	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Revision No. 881/2016 Reghunandan Vs. Kanti Bai	Deepak Pareek	Shree Ram Dhakar
15	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Misc. Petition No. 2951/2017 Sanjay Kumar Sharma Vs. State	Vinod Kumar Sharma	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. (Justice) S.C. Mittal	S.B. Cr. Misc. Petition No. 1161/2017 Smt. Sarita Singh Vs. State	Vishvesh Gupta	Ganesh Chaturvedi
2	Sh. Ajeet Bhandari Advocate	S.B. Civil Second Appeal No. 77/1998 Simbhu Dayal Vs. Chhinga	Rajneesh Gupta	J.P. Goyal
3	Sh. J.D. Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 4109/2015 & 2439/2015 Prem Prakash Poddar Vs. State	Sushil Pujari	Sudhir Jain
4	Sh. J.D. Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 5324/2016 Rajat Prakash Singhal Vs. State	A.K. Khan	N.U. Quazi
5	Sh. G.S. Hora RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2344/2014 Smt. Sumitra Devi Vs. Desh Bandu Alias Dilbagh	Akhilesh Kumar Saini	Ashok Sharma
6	Ms. Chandra Kanta Gupta, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 5284/2016 Amit Garg Vs. Smt. Sonal	Vivek Goyal	Deepak Gupta
7	Sh. O.P. Sharma-I RHJS (Retd.)	D.B. Civil Misc. Appeal No. 3034/2014 Mukesh Sharma Vs. Smt. Madhubala	Jai Prakash Gupta	Padam Singh
8	Sh. O.P. Sharma-I RHJS (Retd.)	D.B. Civil Misc. Appeal No. 394/2014 Sonu Singh Vs. Smt. Bharti	N.L. Agrawal	Pradeep Choudhary
9	Sh. Lal Singh Rao RHJS (Retd.)	S.B. Civil Second Appeal No. 612/2009 Kajormal Saini Vs. Smt. Pushpa Devi	M M Ranjan	J.P. Goyal
10	Sh. Lal Singh Rao RHJS (Retd.)	S.B. Cr. Revision No. 1662/2016, 1777/2016, 1779/2016 & 222/2016 Nand Kishore Mittal Vs. State	Pankaj Gupta	Himmat Singh
11	Sh. A.R. Patwardhan RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1700/2015 M/s Sharma Sales Vs. Statte	Rajendra Yadav	NS Dhakad, PP
12	Sh. A.R. Patwardhan RHJS (Retd.)	S.B. Cr. Misc. Bail No. 10223/2017 Arvind Vs. State	G.S. Gauzder	N.S. Shekhawat, PP
14	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Cr. Appeal No. 602/2015 Balkrishan Khandelwal Vs. Tar achand Agarwal	Sudesh Bansal	Najeeb A. Khan
15	Sh. Manish Kumawat Advocate	S.B. Cr. Misc. Petition No. 2001/2017 Purshottam Soni Vs. Smt. Omeshwari	Amit Kumar Soni	
16	Sh. Manish Kumawat Advocate	D.B. Civil Misc. Appeal No. 2761/2003 Bhanwar Singh Vs. Smt. Kusum Kanwar	V.K. Sharma	Rani Bhandari
17	Sh. Pankaj Gupta Advocate	S.B. Civil Misc. Appeal No. 1307/2017 Mohd Iqbal Vs. Gulam Gilani Alias Guddi Quadri	Dhanna Ram	Deepak Pareek
18	Sh. J.P. Gupta Advocate	D.B. Civil Misc. Appeal No. 5470/2016 Smt. Sunita Vs. Ram Lal	Rajvir Sharma	S.R. Dhakar
19	Sh. J.P. Gupta Advocate	S.B. Cr. Revision No. 1729/2016 Ashish Kumar Vs. Pallavi Kasana	Neeraj Batra	Bharti Sharma
20	Sh. Ankur Rastogi Advocate	S.B. Cr. Revision No. 1831/2016 Harikishan Vs. Smt. Sunita	Deen Dayal Khandelwal	Rishi Raj Singh, PP
21	Sh. S.P. Mathur Advocate	S.B. Cr. Misc. Transfer Application No. 22/2017 Subhash Chand Sharma Vs. Smt. Neetu Sharma	R.R. Sharma	Bharti Sharma
22	Sh. S.P. Mathur, Advocate	D.B. Civil Misc. Appeal No. 2501/2015 Anita Sharma Vs. Pushpendra Deep	Prahlad Sharma	Bharti Sharma

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25	Advocate Sh. Bhuvnesh Sharma Advocate	Mohammad Javed Vs. Smt. Rajiya Bano D.B. Civil Misc. Appeal No. 6183/2016 Santosh Nath Yogi Vs. Vishnu Bai Yogi	Ravi Kumar Kasliwal	R.S. Tanwar
26	Sh. Rajendra Singh Shekhawat, Advocate	S.B. Cr. Revision Petition No. 1689/2016 Narendra Kumar Chaudhary Vs. Anil Kumar	Virendra Singh Yadav	Rajendra Yadav
27	Ms. Anita Agarwal Advocate	S.B. Civil First Appeal No. 361/2007 Jagdish Vs. Radha Kishan	Siyaram Sharma	Asad Ali

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23	Sh. Ashok Sharma Advocate	D.B. Civil Misc. Appeal No. 2510/2015 Smt. Rajshree Rathore Vs. Ganesh Pratap Singh	Manish Sharma	Manoj Bhardwaj
24	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Petition No. 1860/2016 Mohammad Javed Vs. Smt. Rajiya Bano	Sanchit Tamra	Sageer Ahammed
25	Sh. Bhuvnesh Sharma Advocate	D.B. Civil Misc. Appeal No. 6183/2016 Santosh Nath Yogi Vs. Vishnu Bai Yogi	Ravi Kumar Kasliwal	R.S. Tanwar
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(Anil Chaudhary)

Full Time Secretary, RHCLSC
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DMM

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